

**GOVERNMENT OF INDIA
FINANCE
LOK SABHA**

UNSTARRED QUESTION NO:5265
ANSWERED ON:22.12.2000
INSPECTION REPORTS OF BANKS
SHEESH RAM SINGH RAVI

Will the Minister of FINANCE be pleased to state:

- (a) the banks whose inspection reports are pending with RBI alongwith period of pendency;
- (b) the reasons for not taking action on those inspection reports by RBI so far;
- (c) the reasons for setting up another inspection group for these banks;
- (d) whether RBI propose to publicise these inspection reports; and
- (e) if not, the reasons therefor?

Answer

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI BALASAHEB VIKHE PATIL):

- (a) Reserve Bank of India (RBI) has reported that no inspection report for the period1998-99 is pending with them and the inspection for the period ended 1999-2000 of some banks are in progress.
- (b) Does not arise.
- (c) Reserve Bank of India has not set up any Inspection Group for banks.
- (d) and (e) In terms of Section 35(1) of the Banking Regulation Act, 1949 Reserve Bankis required to supply a copy of its Inspection Report to the concerned bank for necessary action and follow-up. There is no provision in the Act to make the reports public.